

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**MONDAY, THE SIXTH DAY OF JANUARY
TWO THOUSAND AND TWENTY FIVE**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND**

THE HONOURABLE SRI JUSTICE J. SREENIVAS RAO

WRIT APPEAL NO: 12 OF 2025

Writ Appeal under clause 15 of the Letters Patent Preferred Against the Order dated 09-07-2024, in WP.No.16831 of 2024. on the file of the High Court.

Between:

1. Smt. Ruqia Fatima, W/o. Kaleemuddin Quadri, Age 71 years, Occ. Housewife, R/o. H.No. 19-5-19, Kishan Bagh, Hyderabad.
2. Smt. Ameena Fatima, W/o. Hamid Hussaini, Age. 68 years, Occ. Housewife, R/o. H.No. 5-9-1069, Gunfoundry, Hyderabad.
3. Smt. Zaihara Fatima, W/o. Laic Md. Ikbal, Age. 66 years, Occ. Housewife, R/o. H.No. 10-5-3/2/1/E, Masab Tank, Hyderabad.
4. Smt. Sugara Fatima, W/o. Nadeem, Age. 61 years, Occ. Housewife, R/o. H.No. 8-2-399/A/2, Road No.5, Banjara Hills, Hyderabad
5. Syed Akbar Nizamuddin Hussaini, S/o Late. Syed Qutubuddin Hussaini, Age 67 years, Occupation. Business, R/o. H.No.5-6-535, Nampally, Hyderabad.
6. Syed Alimuddin Hussaini, S/o. Late Syed Qutubuddin Hussaini, Age. 57 years, Occ. Business, R/o H.No. 5-5-535, Nampally, Hyderabad
7. Syed Samsamuddin Hussaini, S/o Late Syed Hashim Hussaini age. 48 years, Occupation. Business, R/o H.No.5-6-530, Nampally, Hyderabad
8. Syed Ethashamuddin Hussaini, S/o. Late Syed Hashim Hussaini, Age. 43 years, Occ. Business, R/o. H.No.5-6-530, Nampally, Hyderabad.
9. Smt. Imtiyaz Banu, W/o. Syed Alahaq Ahmed, Age. 47 years, Occ. Housewife, R/o. H.No. 5-6-530, Nampally. Hyderabad
10. Syed Sabir Hussaini, S/o. Late Syed Zainulabeddin Hussaini, Age. 59 years, Occ. Business, R/o. H.No. 20-4-1162, Charminar, Hyderabad
11. Smt. Akber Fatima, W/o. Syed Akber Nizamuddin Hussaini, Age. 57 years, Occ. Housewife Daughter of Late Syed Zainulabeddin Hussaini, R/o. Nampally, Hyderabad.
12. Smt. Moinunnisa Begum, W/o. Mohd. Khaleque, Age. 68 years, Occ. Housewife legal heirs of Late Azizunnisa Begum R/o. Masab Tank, Hyderabad.

13. Smt, Shamasunnisa Begum, W/o. Zahed Ali Khan, Age . 59 years, Occ. Housewife, Legal heirs of Late Azizunnisa Begum R/o. Mir Alam Tank, Hyderabad
14. Zahid Ali Khan, S/o. Late Abid Ali Khan, Age 71 years, Occ. Business, legal heirs of Late Muneerunnisa Begum, R/o. Mir Alam Tank, Hyderabad
15. Shahid Ali Khan, S/o. Late Abid Ali Khan, Age 68 years, Occ. Business, legal heirs of Late Muneerunnisa Begum, R/o. Mir Alam Tank, Hyderabad.
16. Smt. Sabera Fatima, D/o. Late Abdul Khader, Age. 57 years, Occ. Housewife, legal heir of Late Butul Fatima R/o. Nampally, Hyderabad,
17. Sakeena Fatima, W/o Shaik Osman, age 42 years, Occupation. Housewife, R/o H.No. 5-6-530, Nampally. Hyderabad. Petitioners are represented by their GPA Holder Syed Bandenawz Hussiani, S/o Syed Zainulabeddin Hussaini, Age 38 years Occ. Business R/o 8-2-602/38/2, Road No. 10, Banjara Hills, Hyderabad.
18. Syed Bandenawz Hussiani, S/o Syed Zainulabeddin Hussaini, Age 38 years Occ. Business R/o 8-2-602/38/2, Road No. 10, Banjara Hills, Hyderabad.

.....PETITIONERS/APPELLANTS/THIRD PARTY

AND

1. Pedapakka Arun Kumar, S/o. P. Babu Vijay Kumar, Aged about 41 years, Occ. Business, R/o. 1-407/B, Cherukurivari Street, Jagayyapeta, Krishna District-521175, A.P.
2. The State of Telangana, Rep by its Principal Secretary Revenue (Registration and Stamps) Department, Dr B R Ambedkar Telangana State Secretariat Hyderabad.
3. The District Registrar, Ranga Reddy.
4. The Sub-Registrar, Pedda Amberpet, Ranga Reddy District.

.....RESPONDENTS/RESPONDENTS

I.A.NO:4 OF 2025

Petition Under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the operation of order passed in WP No. 16831 of 2024 dated 09-07-2024 pending disposal of the writ appeal.

Counsel for Appellants : Ms. SAGARIKA LOYA

Counsel for Respondent No.1 : SRI RAJESH MADDY

Counsel for Respondent Nos.2 to 4 : SRI MURALIDHAR REDDY KATRAM, GP FOR REVENUE

The Court made the following: - Judgment

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT APPEAL No.12 of 2025

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Ms. Sagarika Loya, learned counsel for the appellants.

Mr. Rajesh Maddy, learned counsel for the respondent No.1.

Mr. Muralidhar Reddy Katram, learned Government Pleader Revenue (Stamps and Registration) for the respondents No.2 to 4.

2. This intra court appeal is filed against the order dated 09.07.2024 passed in W.P.No.16831 of 2024.

3. Admittedly, the appellants are not parties to the order which has been impugned in this intra court appeal. The aforesaid order, therefore, does not bind the appellants.

4. In view of law laid down by the Supreme Court in **Shivdev Singh v. State of Punjab**¹ as well as Division Bench of this Court in **Palavalasa Padmanabham v. State of Andhra Pradesh**², the appellants have the remedy of review available before the learned Single Judge.

5. Therefore, the writ appeal is disposed of with the liberty to the appellants to seek review of the order dated 09.07.2024 passed by the learned Single Judge.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

1 AIR 1963 SC 1909
2 2003 (4) ALD 449 (DB)

SD/- M.MANJULA
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To

1. The Principal Secretary, Revenue (Registration and Stamps) Department, Dr B R Ambedkar Telangana State Secretariat State of Telangana at Hyderabad.
2. The District Registrar, Ranga Reddy.
3. The Sub-Registrar, Pedda Amberpet, Ranga Reddy District.
4. Two CC's to G.P FOR REVENUE, High Court for the State of Telangana at Hyderabad. (OUT)
5. One CC to Ms SAGARIKA LOYA, Advocate [OPUC]
6. One CC to SRI RAJESH MADDY, Advocate [OPUC]
7. Two CD Copies

SA
PSK

HIGH COURT

DATED:06/01/2025

JUDGMENT

WA.No.12 of 2025



**DISPOSING OF THE W.A
WITHOUT COSTS.**

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4.5

21/1/25